COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 68 OF 2016 & IA NO. 175 OF 2016
And
APPEAL NO. 69 OF 2016 & IA NO. 176 OF 2016

Dated : 19th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

APPEAL NO. 68 OF 2016 & IA NO. 175 OF 2016

Punjab State Power Corporation Ltd. … Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Anr. … Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Amit Kapur
Mr. Vishrov Mukherjee
Mr. Rohit Venkat for R.2

APPEAL NO. 69 OF 2016 & IA NO. 176 OF 2016

Punjab State Power Corporation Ltd. … Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Anr. … Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Amit Kapur
Mr. Vishrov Mukherjee
Mr. Rohit Venkat for R.2

ORDER

It is represented that pleadings are complete in these matters.

List these matters for hearing on ***12.01.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson